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title: Ruling regarding notices of Adjournment Motion.

HON. SPEAKER: Hon. Members, I have received notices of Adjournment Motion from Sarvashri H.D. Devegowda, Mallikarjun Kharge, Kamal Nath, Jyotiraditya M. Scindia, K.C. Venugopal, Sudip Bandyopadhyay, Dharmendra Yadav, Dr. A. Sampath, Prof. Saugata Roy, Shrimati P.K. Sreemathi Teacher, Sarvashri Jitendra Chaudhary, Jai Prakash Narayan Yadav, K.N. Ramachandran, Md. Badaruddoza Khan, P. Karunakaran, Md. Salim, Dushyant Chautala N.K. Premachandran and Kodikunnil Suresh on different issues.

The matters, though important, do not warrant interruption of business of the day. The matters can be raised through other opportunities.

I have, therefore, disallowed all the notices of Adjournment Motion.

...(Interruptions)

SHRI MALLIKARJUN KHARGE (GULBARGA): Madam, they are very-very important....(Interruptions)

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12.03 hours

(At this stage, Shri Kalyan Banerjee, Shri Kodikunnil Suresh and some other hon. Members came and stood on the floor near the Table.)